

**Government of Jammu and Kashmir
Forest, Ecology and Environment Department
Civil Secretariat, Srinagar**

Notification

Srinagar, the 11th April, 2023

S.O 201 .-In exercise of the powers conferred by section 4 of the Indian Forest Act, 1927, the Government hereby declares that it proposed to constitute the land within the boundaries specified in the Schedule below as Reserved Forest and appoints Divisional Forest Officer, Photo-Interpretation Division, Jammu/Srinagar (ex-officio) to be the Forest Settlement Officer to exercise the powers under clause (c) of the said section, in respect of that area.

SCHEDULE

- (1) Name of district: Kathua
- (2) Name of tehsil: Lohai-Malhar
- (3) Name of Village: Najote
- (4) Field Survey (Khasra) numbers 793/720/671/616/610/582/111
- (5) Area of Land: 13.24 hectares
- (6) Remarks: Land transferred by Revenue Department to Forest Department vide mutation issued by Tehsildar Lohai-Malhar dated 13.06.2022 for compensatory afforestation in lieu of equivalent forest land diverted for construction of Shahpurkandi Dam project.

By Order of the Government of Jammu and Kashmir

Sd/-

(Dheeraj Gupta), IAS

Principal Secretary to the Government

Dated:- 11.04.2023

No. FST-Land0FC/48/2022-02

Copy to the:-

1. Secretary, MOEF&CC, Government of India
2. Joint Secretary (Jammu, Kashmir & Ladakh) Ministry of Home Affairs, GoI
3. Principal Secretary to the Hon'ble Lieutenant Governor.
4. Commissioner/Secretary to the Government, General Administration Department
5. Secretary to the Government, Department of Law, Justice and PA.
6. Principal Chief Conservator of Forests (HoFF), J&K.
7. Director, Archives, Archeology and Museums.
8. Private Secretary to Chief Secretary.
9. Private Secretary to the Principal Secretary to the Government, Forest, Ecology and Environment Department.
10. I/C website/Notification file


(Suhail Ul Islam), JKAS

Deputy Secretary to the Government